

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

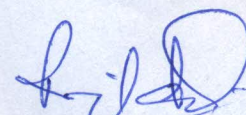
C.A. No.420/KB/2017  
C.P. No.483/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Kalkut Marketing Pvt.Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

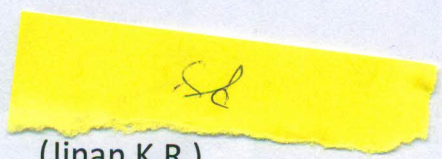
1. RAJESH SINGH, Advocate Petitioner

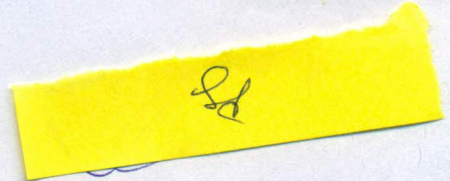
  
Rajesh  
06/10/2017

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

  
(Jinan K.R.)  
Member (J)

  
(Vijai Pratap Singh)  
Member (J)